12.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.211 of 2017 In CA No.252/252/HDB/2017
NAME OF THE COMPANY	Minex Resource Pvt Ltd
NAME OF THE PETITIONER(S)	Minex Resource Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	For Phary Freye Walayane D-8631 preets	Dolmot	Jessno soci	And the second
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Ms.D.Siri Preeti on behalf of Mr.Y.Suryanarayana, learned counsel for the Petitioner and requested time. Post the case on 25.01.2018.

Member (Technical)

Member (Judicial)

Naidu